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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

PAGE NO. 8

DATE OF ORDER : 08.04.2014

OA NO. 362/Jodhpur/2013

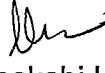
Gopal Das Vs. Union of India and Ors.

Mr. A.K.Kaushik, Advocate, present for the applicant.

Mr. Aaditya Singhi proxy for Smt. Kausar Parveen, Advocate, present for the respondents.

Heard the learned counsel for applicant.

The learned counsel for applicant Mr. Kaushik submits that this O.A. has become infructuous because the applicant has been retired from service. Accordingly, the O.A. is dismissed as having become infructuous.


(Meenakshi Hooja)

Member(A)


(K.C. Joshi)

Member(J)

JRM

R/C
monika lok
18/4
R/K
15/4/14